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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER : CA/5/IB/2017  
IN  
PETITION NUMBER : CP/510/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : VEESONS ENERGY SYSTEMS PVT LTD  
UNDER SECTION : 10 RULE 7 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ANANTMERATHIA  
T. SHRINIKETHAN

FOR  
ORIGINAL  
APPLICANT/  
CORPORATE  
DEBTOR

T. Shrinikethan

R. IMAYAVARAMBEN  
(Ramalingam & Associates)

For  
Financial creditor

R. Imayavaramben

R. RAGHAVENDRAN

RP

R. Raghavendhran

ORDER

Counsel for Applicant/Corporate Debtor present. Mr. R. Raghavendhran, RP in person present and submitted that he has taken charge from the IRP. The RP is directed to proceed in the matter in accordance with Law.

- sd -  
MEMBER (TECHNICAL)  
ghk

- sd -  
MEMBER (JUDICIAL)